

(b) As far as levy sugar is concerned, it is made available to all consumers, rural or urban, at a uniform price as fixed by the Government. The State Governments, who are in charge of the actual distribution of sugar, have been asked to ensure equality of treatment between rural and urban areas. It would not be possible to ensure a uniform price either in the free-sale sugar or in the absence of dual control for any portion of sugar, as the price of sugar would be determined by market forces of demand and supply and transport and may differ from place to place.

Karnalbunt and Hillbunt wheat diseases

144. SHRI BALASAHEB VIKHE PATIL: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether wheat free from diseases such as "Karnalbunt and Hillbunt" is grown in Rajasthan only;

(b) whether consumption of "Karnalbunt and Hillbunt" diseases wheat causes any health hazards; and

(c) if so, what steps are being taken to make wheat in other States free from the said diseases?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) Wheat free from Karnal Bunt and Hill Bunt is grown not only in Rajasthan but also in Madhya Pradesh, Bundelkhand area of Uttar Pradesh, Gujarat, Maharashtra, Karnataka, Orissa, Bihar, West Bengal, Assam and other eastern States. In the region of Punjab, Haryana and Western Uttar Pradesh where the disease is known to occur, entire area is not affected and crop in some fields may be quite free from this disease.

(b) So far, there is no indication in our country that Karnal Bunt and Hill Bunt cause any health hazard.

(c) The farmers in the areas prone to this disease are being advised not to grow varieties known to be susceptible to this disease. Fungicidal treatment of seeds is being recommended to minimize the incidence of the diseases.

As a long range measure, research on this disease is proposed to be intensified at the Punjab Agricultural University, Ludhiana and the Govind Ballab Pant University of Agriculture and Technology, Pantnagar. Work on Hill Bunt is in progress at the Indian Agricultural Research Institute Regional Station at Simla.

Closure of Universities

145. SHRIMATI MOHSINA KIDWAI:

SHRI P. VENKATASUB-
BAIAH:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) number and names of the Universities which were closed down for more than a fortnight during the education-session 1977-78;

(b) the reasons for their closure; and

(c) the steps Government have taken to stop repetitions of such closures?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b). According to information available, during the period from September 1977 to April 1978, the following 17 universities have had to suspend teaching programmes for a period of more than a

fortnight, for the reasons shown against them:—

S. No.	Name of the University	Reasons for closure
1	Allahabad University Allahabad.	Student agitations.
2	Mysore University, Mysore.	Student agitation for removal of Vice-Chancellor.
3	Jawaharlal Nehru University, New Delhi.	Student agitation for removal of Vice-Chancellor.
4	Patna University, Patna.	Violent clashes between students and police.
5	Magadh University, Bodh-Gaya.	Clashes between students and Police.
6	G. B. University of Agriculture and Technology, Pantnagar.	Violent incidents and police firing on farm labourers.
7	Patna University, Patna.	Students agitation on job reservations.
8	Bihar University, Muzaffarpur.	Do.
9	Ranchi University, Ranchi	Students agitation on job reservations.
10	Mithila University, Darbhanga.	Do.
11	Magadh University, Bodh Gaya.	Do.
12	K. S. Darbhanga University, Darbhanga.	Do.
13	Bhagalpur University, Bhagalpur.	Do.
14	Allahabad University, Allahabad.	Do.
15	Lucknow University, Lucknow.	Do.
16	Kanpur University, Kanpur.	Do.
17	Banaras Hindu University, Varanasi.	Agitation by students for reservation in medical colleges assault on the Rector etc.

(c) Education and law and order are the primary responsibilities of the State Governments. The State Governments have been requested to look into the legitimate grievances of students and ensure that forums are brought into existence to give representation to students, teachers and non-teaching employees to provide them an opportunity to make legitimate representation in a democratic manner and to meet their just demands. They have also been requested to ensure that these forums are functioning properly and that prompt consideration is being given to students' grievances. Setting up of

Committees at the State, District and University levels, has also been suggested to deal with various problems as they arise and take speedy appropriate action.

Construction in J. J. Colony, New Seema Pur, Delhi

146. SHRI G. M. BANATWALLA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) how many blocks are there in the New Seemapuri Jhuggi Jhonpri colony at Delhi;